

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 204  
IA No. 08/JPR/2019  
IA No. 157/JPR/2019  
IA No. 436/JPR/2019  
IA (CA) No. 14/JPR/2022  
CP No. 07/241/JPR/2019  
Under Section 241 of  
Companies Act, 2013

**In the matter of:**

**Poonam Bhatia & Anr.**

...Petitioners

**Versus**

**Jaipur Oriental Teppich Pvt. Ltd. & Ors.**

...Respondents


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**

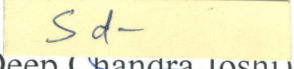
**Present Through Video Conferencing: -**

For the Petitioner	: Amol Vyas, Adv.
For the Respondent	: Sandeep Taneja, Adv. Akanksha Noval, Adv.

**ORDER**

Heard Mr. Amol Vyas, Adv. appearing on behalf of the Petitioner. Ms. Akanksha Noval, proxy counsel appearing on behalf of Mr. Shivangshu Naval, Adv. for the Respondent Nos. 2, 4, 6, 7 & 8 and Mr. Sandeep Taneja, Adv. appearing on behalf of Respondent No. 5. List the matter on 16.06.2023 at 12:00 pm.

  
(Manoj Kumar Dubey)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

May 23, 2023

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